

NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीयकंपनीविधिअधिकरण  
CUTTACK BENCH  
कटकखंडपीठ

ORDER OF THE HEARING ON 31<sup>st</sup> JANUARY, 2024, 10:30 A.M.

CP No. 27/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Hura Brothers Hospitality Pvt. Ltd.
Under Section	66 of Companies Act

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Gopinath Nayak, PCS

For Respondent (s)

**ORDER**

Ld. Authorised Representative Mr. Gopinath Nayak, CS present in person for the petitioner. Matter heard and reserved for order.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**